Salelink Ecom Private Limited Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

		Summary of	Claim Received	Summary of	Claim Admited		Amount of			
Sr.No.	Category of Creditor	No. of Claims	Amount	No. of Claims	Amount	Amount of Contigent Claim	Claim not admited	Amount of Claim Under verification		Remarks if Any
1	Secured financial creditors belonging to any class of creditor	0	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditor	0	-	-	-	-	-	-	2	
1 3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	5,104,410	1	5,060,768	-	43,642	_	3	
1 4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	-	-	-	-	-	4	
5	Operational creditors (Workmen)	0	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	0	-	-	-	-	-	-	6	
7	Operational creditors (Government Dues)	0	-	-	-	-	-	-	7	
1 8	Operational creditors (other than Workmen andEmployees and Government Dues)	1	903,103	1	887,702	-	15,401	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	-	-	-	-	-	-	-	
	Total	2	6,007,513	2	5,948,470	-	59,043	-	-	-

	Annexure-1	
Name of Corporate Debtor:	Date of commencement of CIRP:	List of creditors as on:
	List of secured financial creditors belonging to any class of creditors	

				ls of claim ceived		Details of	Claim Admitee	d		Amount	Amount of Mutual	Amount	Amount	D
Sr. no.	Name	Identification No.	Date of Receipt of Claim	Amount claimed	Amount Admitted	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	Voting Share (%) in CoC	of Contigent Claim	Claim that may be set off	of claim not admited	under verificati on	Remarksif Any
I.	Financial Creditor (Secured)													

				Annexure-2												
Name of	Corporate Debtor:	List of unsec	cured financial o	ereditors belong	Date of ging to any class of c	f commenceme reditors	nt of CIRP:				List of creditors as on:					
														(In INR)		
			Details o			Details of C	Claim Admite	eed			A		A			
Sr. no.	Name	Identification No.	Date of Receipt of Claim	Amount claimed	Amount Admitted	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	Voting Share (%) in CoC	Amount of Contigent Claim	Amount of Mutual Claim that may be set off	Amount of claim not admited	Amount under verificati on	Remarksif Any		
	Financial Creditor (Unsecured)															
										·	·					

Annexure-3

Name of Corporate Debtor: Salelink Ecom Private Limited Date of commencement of CIRP: 22 October 2019 List of secured financial creditors (other than financial creditors belonging to any class of creditors) 25-Oct-19

List of creditors as on:

(In INR)

			Details of claim received				im Admiteed		Amount of	Amount of	Amount	Amount	
Sr. no.	Name	Identification No.	Date of Receipt of Claim	Amount claimed	Amount Admitted	Amount covered by Guarantee	Whether related party?	Voting Share (%) in CoC	Contigont	Mutual Claim that may be set off	of claim not admited	under verification	Remarksif Any
1	Bank of India			5,104,410	5,060,768	-	No	100	-	-	43,642	-	The claim
													was
													admitted by
													the IRP

Annexure-4

List of creditors as on:

Date of Corporate Debtor:

List of unecured financial creditors (other than financial creditors belonging to any class of creditors)

Sr. no. Represent tative (If Anny) Anny Anny Anny Annote of the part
Details of Claim Admitteed Amount Amount Admitted Amount Admitted Amount Admitted Amount Admitted Amount Admitted By ce CoC CoC CoC CoC CoC CoC CoC C
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		Annexure-5				
Name of Corporate Debtor:	List of Oper	Date of commencement of CIRP: ational Creditor (Workmen)	1	List of creditors	as on:	
	D 4 11 6 1 1					1

	N. a				ils of claim eceived	De	tails of Claim A	Admiteed			Amount of		Amoun	
Sr. no	Name of Authorised Representative (If Any)	Authorised presentative Name of Workmen	Identification No.	Date of Receipt of Claim	Amount claimed	Amount Admitted	Amount covered by Guarantee	Whether related party?	Voting Share (%) in CoC	Amount of Contigen t Claim	Mutual Claim that may be set off	Amount of claim not admited	t	Remarks
						·								

	Annexure-6	
Name of Corporate Debtor:	Date of commencement of CIRP:	List of creditors as on:
	List of Operational Creditor (Employees)	

	Name of		Details of Claim Details of Claim Admitted						Amount of		Amount			
Sr. no	Authorised Representative (if Any)	Name of Workmen	Identificatio n No.	Date of Receipt of Claim	Amount claimed	Amount Admitted	Amount covered by Guarantee	Whether related party?		Amount of Contigent Claim	Mutual Claim that may be set off	Amount of claim not admited	under verificatio n	Remarks if Any

		Annexure-7			
Name of Corporate Debtor:	List of Operatio	Date of commencement of CIRP: Inal Creditor (Government Dues)	List of creditors as on:		
					_

	Name of			ils of claim eceived		Detai	ls of Claim A	dmitted			- Amount of	Amount of	Amount of	Amoun		
Sr. no.	Department	Government	Identification No.	Date of Receipt of Claim	Amount claimed	Amount Admitted	Amount covered by security Interest	Nature of Claim	Amount covered by Guarantee	Whether related party?	Voting Share (%) in CoC	Contingent		claim not		Remark s if Any
1																

Annexure-8

Name of Corporate Debtor: Salelink Ecom Private Limited

Date of commencement of CIRP: 22 October 2019

List of creditors as on: 25 October 2019

List of Operational Creditor

	. Name of Creditor	Identification No.	Details of claim received		Details of Claim Admiteed										
Sr. no			Date of Receipt of Claim	Amount claimed	Amount Admitted	Nature of Claim	Amount covered by security Interest	covered	whethe r	Voting Share (%) in CoC	Amount of Contigent Claim	Amount of Mutual Claim that may be set off	Amount of claim not admited		sif Any
1	Aramex India Private Limited	U61100MH1996PTC101311		903,103	887,702	Unsecured	-	0	No	0	0	0	15,401	_	The claim was admitted by the IRP
		L						l							